Office Order No. 44/2020

In pursuance of Department of Commerce’s OMs No. K-43011(14)/1/2020-SEZ(ADMIN.) dt. 19.03.2020, selecting following 02 IRS(C&CE) officers for appointment as Deputy Commissioner (Customs) in Special Economic Zone in Level 11 (as per 7th CPC) on deputation basis, their services are placed at the disposal of Department of Commerce on deputation basis for a period of 03 (three) years from the date of assumption of charge of the post or until further orders, whichever is earlier:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name &amp; Designation</th>
<th>Batch</th>
<th>SEZ</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Shri Vikas Pal, DC</td>
<td>2014</td>
<td>MEPZ, Chennai</td>
</tr>
<tr>
<td>2</td>
<td>Shri Anil Chaudhary, DC</td>
<td>2014</td>
<td>SEEPZ, Mumbai</td>
</tr>
</tbody>
</table>

(S. A. Ansari)
Under Secretary to the Govt. of India
Tele Fax: 011 2309 5529

Copy to:
1. The officers concerned.
2. CCs/DGs concerned with the request to relieve the above officers immediately to enable him to take up their new assignments with Department of Commerce.
3. Shri Sumit Kumar Sachan, US (SEZ-Admn.), Udyog Bhawan, New Delhi with reference to his OM referred to above.
4. PS to FM/ MOS (R)/ FS/ Chairman (CBIC)/ All Members, CBIC/ SS(R)/ JS(R)/ Commr (Coord.) CBIC/ DG (Vig.), CBIC/ Dir (Ad. V)/ DS (Hqrs.) Admn.
5. DG (HRM-I)/ ADG(HRM-II), DGHRD, Delhi.
7. The Manager Website, DG Systems, New Delhi for uploading it on website of CBIC.
8. Office Order folder.

(S. A. Ansari)
Under Secretary to the Govt. of India